

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/148(KB)2021
IA(I.B.C)/1477(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS TATTVA VALUERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1477(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page nos. 14 to 30 of the application. This application is supported by an affidavit which is placed at page nos. 11 to 12 of the application. The 2nd Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **06.08.2024** had already posted.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)